

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.608**  
TO BE ANSWERED ON THE 6<sup>TH</sup> February, 2018

**SETTING UP OF NEW PESTICIDE LABORATORIES**

608. SHRI UDAY PRATAP SINGH:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government proposes to set up new pesticide laboratories in various States of the country;
- (b) if so, the details thereof;
- (c) the details of the proposals received by the Government from various States in this regard, State-wise including Madhya Pradesh and the current status of these proposals; and
- (d) the time by which these proposals are likely to be approved by the Government along with the reasons for the delay?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) to (d): The Department of Agriculture, Cooperation and Farmers Welfare is implementing 'Strengthening and Modernization of Pest Management Approach' (SMPMA) Scheme, wherein, grants in aid are provided to the States, inter alia, for strengthening and establishment of Pesticides testing Laboratories. In the last three years, an amount of Rs.625.83 lakhs have been sanctioned to the States under SMPMA Scheme. The details are at Annexure I.

## Statement of Grant-in-Aid provided to the States under the SMPMA Scheme

(Rs. in Lakhs)

Sl. No.	Name of the state	2014-15	2015-16	2016-17
1	Jammu & Kashmir	32.90		
2	Odisha	15.00		
3	Sikkim	48.35		
4	Uttar Pradesh	71.10		
5	Arunachal Pradesh		54.00	
6	Jharkhand		50.00	
7	Madhya Pradesh		45.00	
8	Manipur		45.00	
9	Nagaland		57.45	
10	Andhra Pradesh			60.00
11	Karnataka			20.00
12	Mizoram			64.53
13	Uttrakhand			17.50
14	Gujarat			45.00
	<b>Total</b>	<b>167.35</b>	<b>251.45</b>	<b>207.03</b>

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